

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-800/2015
in
OA-3124/2013**

New Delhi this the 04th day of January, 2016.

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Sh. Raghbir Singh,
S/o Sh. Munshi Ram,
R/o H.No. 155/21, Rishi Nagar,
Ladhot Road, Rohtak-124001
Haryana. ... Applicant

(By Advocate : Sh. Sanjeev Kr. Bhardwaj)
Versus

1. Sh. Rakesh Garg
Secretary,
Ministry of Telecommunication,
Sanchar Bhavan, New Delhi.
2. Sh. Shivender Bhatnagar,
Deputy Director General,
Department of Telecommunication,
Ministry of Telecommunication,
Sanchar Bhavan, New Delhi. ... Respondents

(By Advocate :)

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J)

When this Contempt Petition was taken up for hearing, the learned counsel for the petitioner seeks leave of this Tribunal to withdraw the present CP with liberty to question the order now passed by the respondents. Accordingly, the CP is dismissed as withdrawn with the liberty as aforesaid. No costs.

**(Shekhar Agarwal)
Member (A)**

/ns/

**(V. Ajay Kumar)
Member (J)**